

Filing under clause (f) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Roneecha Textiles Limited (IN LIQUIDATION)
Liquidation Commencement date - January 03, 2020
List of Occupational Creditors (Workmen)
Updated as on 26 April 2021

S.No	Category of Stakeholder	Claim Identification Number	Details of claim received			Details of claim admitted				Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Amount of claim for the period of twenty four months (twelve months preceding the liquidation commencement date)	Nature of claim admitted	% share in total amount of claim admitted	Amount of contingent claims				
1	Shyam Das	036	31-Jan-20	190,800	190,800	-	111,300	Workmen Dues	0.0020%	-	-	-	
2	Shiv Kumar	037	11-Feb-20	87,925	87,925	-	52,850	Workmen Dues	0.0095%	-	-	-	
3	Ram sagar	038	4-Feb-20	25,000	25,000	-	25,000	Workmen Dues	0.0035%	-	-	-	
4	Bhawan prasad manava	039	3-Feb-20	45,960	45,960	-	45,960	Workmen Dues	0.0065%	-	-	-	
5	Shyam manava	040	3-Feb-20	41,000	41,000	-	41,000	Workmen Dues	0.0048%	-	-	-	
6	Rajay Shyam	041	4-Feb-20	61,600	-	-	-	Workmen Dues	0.0007%	-	61,600	-	Claim has been rejected on non receipt of requisite information
7	Awadhesh Kumar	042	4-Feb-20	52,000	-	-	-	Workmen Dues	0.0007%	-	52,000	-	Claim has been rejected on non receipt of requisite information
8	Yash Kumar Mehra	043	5-Mar-20	55,000	-	-	-	Workmen Dues	0.0007%	-	55,000	-	Claim has been rejected on non receipt of requisite information
9	Sharojan	044	5-Mar-20	55,860	-	-	-	Workmen Dues	0.0007%	-	55,860	-	Claim has been rejected on non receipt of requisite information
10	Dev Narayan Pathak	045	5-Mar-20	138,068	-	-	-	Workmen Dues	0.0007%	-	138,068	-	Claim has been rejected on non receipt of requisite information
11	Awadhesh Kumar das	046	29-Jan-20	45,000	-	-	-	Workmen Dues	0.0007%	-	45,000	-	Claim has been rejected on non receipt of requisite information
12	Chauhan	047	4-Feb-20	35,000	35,000	-	-	Workmen Dues	0.0045%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
13	Ramesh Livedhaye	048	4-Feb-20	85,200	-	-	-	Workmen Dues	0.0007%	-	85,200	-	Claim has been rejected on non receipt of requisite information
14	Shyam Lal	049	4-Feb-20	60,000	-	-	-	Workmen Dues	0.0008%	-	60,000	-	Claim has been rejected on non receipt of requisite information
15	Chandrika gand	050	4-Feb-20	88,000	-	-	-	Workmen Dues	0.0007%	-	88,000	-	Claim has been rejected on non receipt of requisite information
16	Shiv prasad manava	051	4-Feb-20	77,000	-	-	-	Workmen Dues	0.0007%	-	77,000	-	Claim has been rejected on non receipt of requisite information
17	Yash kumar sharma	052	3-Feb-20	45,500	-	-	-	Workmen Dues	0.0007%	-	45,500	-	Claim has been rejected on non receipt of requisite information
18	Rajesh sharma	053	3-Feb-20	117,000	-	-	-	Workmen Dues	0.0009%	-	117,000	-	Claim has been rejected on non receipt of requisite information
19	Khushi ram	054	31-Jan-20	18,000	-	-	-	Workmen Dues	0.0002%	-	18,000	-	Claim has been rejected on non receipt of requisite information
20	Ram Bhawan	055	31-Jan-20	18,000	-	-	-	Workmen Dues	0.0002%	-	18,000	-	Claim has been rejected on non receipt of requisite information
21	Bharg Lal	056	31-Jan-20	31,200	-	-	-	Workmen Dues	0.0004%	-	31,200	-	Claim has been rejected on non receipt of requisite information
22	Prem prasad	057	3-Feb-20	14,400	-	-	-	Workmen Dues	0.0002%	-	14,400	-	Claim has been rejected on non receipt of requisite information
23	Ram Kulsh	058	3-Feb-20	27,500	-	-	-	Workmen Dues	0.0004%	-	27,500	-	Claim has been rejected on non receipt of requisite information
24	Ram bhair manava	059	3-Feb-20	74,426	-	-	-	Workmen Dues	0.0009%	-	74,426	-	Claim has been rejected on non receipt of requisite information
25	Shrawan kumar	060	17-Feb-20	31,000	-	-	-	Workmen Dues	0.0004%	-	31,000	-	Claim has been rejected on non receipt of requisite information
26	Ram Kheulwan	061	17-Feb-20	67,600	-	-	-	Workmen Dues	0.0009%	-	67,600	-	Claim has been rejected on non receipt of requisite information
27	Mamta umsh	062	17-Feb-20	40,500	-	-	-	Workmen Dues	0.0005%	-	40,500	-	Claim has been rejected on non receipt of requisite information
28	Nand Lal	063	17-Feb-20	55,500	-	-	-	Workmen Dues	0.0008%	-	55,500	-	Claim has been rejected on non receipt of requisite information
29	Gulab chand som	064	11-Feb-20	52,000	-	-	-	Workmen Dues	0.0007%	-	52,000	-	Claim has been rejected on non receipt of requisite information
30	Khushi ram vadav	065	11-Feb-20	33,000	-	-	-	Workmen Dues	0.0004%	-	33,000	-	Claim has been rejected on non receipt of requisite information
31	Budhraj	066	11-Feb-20	30,000	-	-	-	Workmen Dues	0.0004%	-	30,000	-	Claim has been rejected on non receipt of requisite information
32	ADITYA TIWARI	067	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
33	ARUN KUMAR	068	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
34	CHAUHAN	069	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
35	CHHOTY LAL	070	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
36	GAYA PARSHAD	071	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
37	RAM KISHOR SAROJ	072	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
38	RAM SAMUJH PAL	073	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
39	RAM TEERATHI	074	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
40	RANJANA GUPTA	075	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
41	SAMAR JEET YADAV	076	11-Feb-20	134,352	134,352	-	-	Workmen Dues	0.0145%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
42	SUNIL TIWARI	077	11-Feb-20	72,000	72,000	-	-	Workmen Dues	0.0088%	-	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.

43	VINOD KUMAR TEWARI	078	11-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
44	SANSAY RAI	079	12-Feb-20	40,000	-	-	Workmen Dues	0.000%	-	40,000	Claim has been rejected on non receipt of requisite information.
45	DHARMENDR SINGH	080	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
46	JAGDESH YADAV	081	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
47	JAYLAL	082	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
48	PARDEEP KUMAR SRIVASTAV	083	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
49	RAKESH SINGH	084	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
50	RAM DHIRAJ	085	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
51	SANT RAM	086	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
52	SARAD KUMAR PANDEY	087	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
53	SHIV KUMAR DUBEY	088	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
54	SHIV NATH SINGH	089	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
55	TRIPURARI TEWARI	090	17-Feb-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
56	JOKHURAM	091	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
57	MITHTHANL LAL	092	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
58	SUREDDRA KUMAR	093	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
59	RAJESH UPADHYAY	094	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
60	RAM MILAN	095	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
61	ANURUDHA MISHRA	096	2-Mar-20	215,568	215,568	-	Workmen Dues	0.022%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
62	RAM KISHUN	097	2-Mar-20	188,244	-	-	Workmen Dues	0.000%	-	188,244	Claim has been rejected on non receipt of requisite information.
63	LALJEET YADAV	098	2-Mar-20	270,000	270,000	-	Workmen Dues	0.028%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
64	GANGESH KUMAR PANDEY	099	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
65	SUNIL KUMAR	100	2-Mar-20	134,352	-	-	Workmen Dues	0.000%	-	134,352	Claim has been rejected on non receipt of requisite information.
66	SUSHIL SRIVASTAV	101	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
67	JAGANNATH SINGH	102	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
68	VISHNU KUMAR TEWARI	103	2-Mar-20	134,352	134,352	-	Workmen Dues	0.014%	-	-	Claim admitted as per labour court order dated 19/01/2018. The claim pertains to the period 09/09/2013 to 09/06/2014.
69	RAJ KUMAR	104	2-Mar-20	134,352	-	-	Workmen Dues	0.000%	-	134,352	Claim has been rejected on non receipt of requisite information.
				7,003,267	5,146,163	254,110					1,857,102